

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 139

CP (IB) No. 127/Chd/Hry/2023

IN THE MATTER OF:

Gravitas Home Solutions Pvt. Ltd

...Petitioner

Under Section: 59, IBC 2016

Since the Hon'ble Member (Technical) is on leave, the matter is adjourned to 11.03.2024.

-sd-
Court Officer

February 02, 2024
SM